

(6) To rationalise container handling operations—

- (i) Modern container handling equipment like quay side and yard gantry cranes have been installed.
- (ii) Interim container management plan has been introduced to ensure proper distribution of container activities on common user basis.
- (iii) Manganese Ore Depot, Timber Pond and Frere Basin are being developed as container freight stations to streamline container activities.

(b) The Nhava Sheva Port is being developed as a fullfledged independent port.

(c) Taking into consideration the scale and nature of operations envisaged for

Nhava Sheva, it was decided to have a separate port trust to manage the facilities being created there.

#### Implementation of National Highway Works Planned during Sixth Plan

3510. SHRIMATI JAYANTI PATNAIK : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the details of National Highway works originally planned for implementation during the Sixth Plan ; and

(b) the progress made so far in implementing those National Highway works ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b) The targets for development of National Highways during the Sixth Plan period and the likely achievements are as under :—

Principal items	Targets	Likely Achievements
Construction of missing links	196 Kms.	87%
Widening of single lane carriage way to two-lane with or without strengthening	4224 Kms.	100%
Strengthening of existing weak double lane sections	2238 Kms.	100%
Widening roads to 4 or 6 lanes	130 Kms	81%
Construction of bypass around congested towns	52 Nos.	81%
Construction of major bridges	103 Nos.	83%

#### New Courses on Electronics and Computer Sciences in Engineering Colleges of Madhya Pradesh

3511. SHRI PRATAP BHANU SHARMA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that Government of Madhya Pradesh have recommended the requests of some Engineering colleges of the State for starting new courses of electronics and computer sciences from the next session;

(b) if so, the details thereof : and

(c) reaction of Government thereto ?

THE MINISTER OF EDUCATION (SHRI K.C PANT) : (a) Yes, Sir.

(b) and (c) Proposals for introduction of new courses in Electronics and/or Computer Sciences have been received from Madhya Pradesh Government for Government Colleges at Rewa and Ujjain, G.S. Institute of Technology and Science, Indore

and Maulana Azad College of Technology, Bhopal. They are under different stages of consideration by the All India Council for Technical Education and the Ministry.

[Translation]

**Representation for Attaching two  
Calcutta Bound Bogies at Kota  
with Awadh Express**

3512. SHRI SHANTI KUMAR DHARIWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation to attach two Calcutta bound bogies at Kota with the Awadh Express running between Kota and Kanpur :

(b) if so, the details of the action taken by Government in this regard so far ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) to (c) Demands for running a through coach between Kota and Howrah has been examined, but found neither commercially justified nor operationally feasible.

[English]

**Encroachments on Public Land Along  
National Highways**

3513. SHRI VIRDHI CHANDER JAIN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that many commercial establishments have come up along the National Highways in the form of hotel or restaurants on public land ; and

(b) if so, what steps Government propose to take to curb such encroachments on Public land along the National Highways ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) The State Govts., who are the executing agencies for National Highways,

have been advised from time to time to ensure that no encroachments take place on National Highway land and also to take remedial measures under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971 for removal of encroachments. Besides, as a result of the recommendations of the Committee set up by the Government in February, 1982 to review the working of the agency system, a task force has been set up to study the problem of encroachment; and ribbon development with the ultimate objective of enacting a Central Legislation in this regard.

2. The Government have also taken steps to construct truck parking complexes along National Highways at a few selected locations on an experimental basis so as to concentrate all activities connected with the trucking industry at predetermined locations. If found successful, more such complexes would be constructed.

**Providing Pantry Car in Himsagar  
Express**

3514. SHRI THAMPAN THOMAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Himsagar Express a long distance train is not provided with a Pantry Car or Restaurant Car, and

(b) if so, whether there is any proposal to provide Pantry Car or Restaurant Car in that train ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Himsagar Express is not provided with a Pantry Car or Restaurant Car.

(b) No, Sir.

**Railway Overbridge at Kuttippuram**

3515. SHRI K P. UNNIKRISHNAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether alignment of the railway overbridge at Kuttippuram (Kerala) on the National Highway has been finalised;

(b) if so, when the construction work is likely to be started; and